

MINUTES OF THE MEETING NO.03 (2015-16) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 30.07.2015 AT 3.00 PM IN ROOM NO. 11 AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI D.K. SINGH, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT, NEW DELHI.

The following members were present in the Meeting:-

Sl. No	Name	Designation	Department/ Ministry	Tel. No.	E-mail Address	
1.	Shri D.K Singh	Addl. DGFT	DGFT	23063466 Ext. 201	dxsingh@nic	Chairman
2.	Shri Dilip Kumar Srivastava	Assit. Commissioner (QC)	DAC	01123386236 9953445863	--	Member

In attendance

Shri S.K. Samal

Shri Daya Shankar

Shri Vinod Kumar Sharma

Jt. DG

Dy. DG

FTDO

After deliberation, the following decisions were taken in the meeting:-

[A] Deferred Cases

S. No	Name of the Firm and File No.	Product, Quantity and FOB Value	Date of receipt of application	Remarks
1.	M/s. Endeka Ceramics India Pvt. Ltd., Bangalore, F.No.01/91/180/187/AM14/EC	200 MT Zirconium Silicate USD 306781	17.09.2013	Approved as per NOC of DAE
2..	M/s Endeka Ceramics India Pvt. Ltd., Bangalore. F.No.1/91/110/84/AM114/EC	800 Mts. Micronized zirconium silicate USD78904000	6-11-2013	Approved as per NOC of DAE
3.	Sanjay Nursery, Pune F.No.1/91/180/271/AM 14/EC	100 MT Sandalwoods seeds USD 1618	1-1-2014	Deferred for want of clarification from firm regarding item of export
4.	M/s SEA6 Energy Pvt. Ltd., Bangalore. F.No.1/91/110/13/AM15/EC	360 MT Dried red seaweed USD 360000	9-7-2014	Deferred for want of NOC from NBA/MOEF&CC
5.	M/s Mars Agro Biotech Private Limited, Jaipur F.No.1/91/180/125/AM15EC	10000 Kgs.(10 MT) Onion Seeds USD90000	1-11-2014	Approved for reduced qty. of 5MT as per NOC given by DAC.
6.	M/s. Tamil Nadu Minerals Limited Chennai. F.No. 01/91/180/227/AM15/EC	1000 MT Indian Standard Sand USD 700000	21.11.2014	Approved as per NOC given by Ministry of Mines
7.	M/s Kronox Lab Sciences P Ltd., Vadodara, Gujarat F.No.1/91/110/35/AM15/EC	300 MT of Urea USD1050000	23-12-2014	Approved as per conditions indicated by D/o Fertilizers, in their NOC.
8.	M/s Kronox Lab Sciences P Ltd., Vadodara, Gujarat F.No.1/91/171/58/AM15/EC	700 MT High purity (IP, BP, USP, LR, AR, ACS grades Potassium Chloride USD 14,00,000	13.01.2015	Approved as per conditions indicated by D/o Fertilizers in their NOC.
9.	M/s. Kerala Forest Development Corporation Ltd., Kottayam Kerala F. No.05/30/162/223/AM14/EC	500 Kg. Sandalwood oil USD 11,94,267	31.10.2013	Deferred for want of information from the M/s KFDC Limited.
10	M/s. Radhey Shyam Trading Bhuj (Kutch), Gujarat F.No.01/91/110/37/AM 15/EC	5000MT Processed Silica Sand (White) USD 1,75,000	14.01.2015	Deferred for want of NOC from Ministry of Mines about source of the sand
11	M/s. Sejuti International, Habra, North 24 Parganas F. No.01/91/110/54/AM15/EC	40 Live Holstein Fresian/Jersey Cow USD 34,000	23.02.2015	Deferred for want of Information from the firm as sought by D/o AHD&F.
12.	M/s. Shriram Fertilizers and Chemicals Ltd, New Delhi F.No.01/91/110/17/AM16/EC	6500 MT Granulated Single Super Fast Phosphate Rs. 7,80,00,000/-	12.06.2015	Approved as per conditions indicated by D/o Fertilizers in their NOC.
13.	M/s. Taneja Hybrids Seeds Pvt. Ltd., Delhi F.No.01/91/110/18/AM16/EC	Total 85 MT Onion Seeds (Bombay –Red 60 MT) and (Nasik Red N-53 – 25 MT) USD 447750	18.06.2015	Approved for reduced quantity of total 55 MT. Bombay Red 30 (thirty) MT (i.e. 50% of 60 MT) & Nasik Red 25 (Twenty Five) MT as per NOC given by DAC.
14.	M/s. Ambika Seeds Company, Delhi F.No.01/91/110/19/AM16/EC	Total 90 MT of Onion Seeds (Bombay –Red 65 MT) and (Nasik Red N-53 – 25 MT) USD 475500	18.06.2015	Approved for reduced quantity of total 57.5 MT. Bombay Red 32.5 (thirty two and half) MT (i.e. 50% of 65 MT) & Nasik Red 25 (Twenty Five) MT as per NOC given by DAC.

15.	M/s. Taneja Seeds, Corporation, Delhi F.No.01/91/110/20/AM16/EC	Total 85 MT Onion Seeds (Bombay –Red 60 MT) and (Nasik Red N-53 – 25 MT) USD 447750	18.06.2015	Approved for reduced quantity of total 55 MT. Bombay Red 30 (thirty) MT (i.e. 50% of 60 MT) & Nasik Red 25 (Twenty Five) MT as per NOC given by DAC.
16.	M/s. Sunshine International Mumbai F.No.01/91/180/41/AM16/EC	Total 2500 MT Fodder (Dal Husk/Accacia Leaf) USD 337500	29.05.2015	Deferred for want of NOC from D/o AHD&F.

[B] New Cases

S. No	Name of the Firm and File No.	Product, Quantity and FOB Value	Date of receipt of application	Remarks
17	M/s. Shantha Bio-Technics Ltd. Hyderabad F.No.01/91/180/241/AM15/E C	Vials of Working Cell Bank (VERO) 80 GBP	03.12.2014	Approved as per CITES clearance given by MOEF&CC.
18	M/s. Karanja Hybrid seeds, Hyderabad F.No.01/91/162/03/AM16/EC	Onion Seeds Bombay Red 2 MT USD 19000	27.05.2015	Approved for reduced quantity of 1 MT (i.e. 50% of 2 MT) as per NOC given by DAC.
19	M/s. Karanja Hybrid seeds, Hyderabad F.No.01/91/162/04/AM16/EC	Onion Seeds Bombay Red 20 MT USD 200000	27.05.2015	Approved for reduced quantity of 10 MT (i.e. 50% of 20 MT) as per NOC given by DAC.
20	M/s. Karanja Hybrid seeds, Hyderabad F.No.01/91/162/05/AM16/EC	Onion Seeds Bombay Red 20 MT USD 180000	27.05.2015	Approved for reduced quantity of 10 MT (i.e. 50% of 20 MT) as per NOC given by DAC.
21	M/s. Karanja Hybrid seeds, Hyderabad F.No.01/91/162/06/AM16/EC	Onion Seeds Bombay Red 20 MT USD 180000	27.05.2015	Approved for reduced quantity of 10 MT (i.e. 50% of 20 MT) as per NOC given by DAC.
22	M/s Tonchi Suchi PGM Company, New Delhi F.No.01/91/110/06/AM16/EC	60 MT Spent Automobile Catalyst USD 2322580.80	07.05.2015	Approved as per NOC given by MOEF&CC.
23	M/s. East West Seeds India Pvt. Ltd. Orangabad F.No.01/91/110/22/AM16/EC	Onion Seeds Prema 2 MT USD 124000	06.07.2015	Approved for 2 MT as per NOC given by DAC.
24	M/s. East West Seeds India Pvt. Ltd. Orangabad F.No.01/91/110/23/AM16/EC	Onion Seeds c.v. Prema 2 MT USD 124000	06.07.2015	Approved for 2 MT as per NOC given by DAC.
25	M/s. East West Seeds India Pvt. Ltd. Orangabad F.No.01/91/110/24/AM16/EC	Onion Seeds c.v. Prema 2 MT USD 124000	06.07.2015	Approved for 2 MT as per NOC given by DAC.
26	M/s. East West Seeds India Pvt. Ltd. Orangabad F.No.01/91/110/25/AM16/EC	Onion Seeds c.v. Prema 2 MT USD 124000	06.07.2015	Approved for 2 MT as per NOC given by DAC.
27	M/s. East West Seeds India Pvt. Ltd. Orangabad F.No.01/91/110/26/AM16/EC	Onion Seeds c.v. Prema 2 MT USD 124000	06.07.2015	Approved for 2 MT as per NOC given by DAC.
28	M/s. East West Seeds India Pvt. Ltd. Orangabad F.No.01/91/110/27/AM16/EC	Onion Seeds c.v. Prema 2 MT USD 124000	06.07.2015	Approved for 2 MT as per NOC given by DAC.

29	M/s. Proline Seed Company (India) Pvt. Ltd. Delhi F.No.01/91/110/28/AM16/EC	Onion Seeds c.v. Bombay Red 25 MT and N-53 Onion seed 50 MT USD 450000	16.07.2015	Approved as per NOC given by DAC.
30	M/s. SDS Ramcides CorpScience Pvt. Ltd., Chennai F.No.01/91/110/29/AM16/EC	547.500 MT Allwin Wonder, Allwin Top, Allwin Legume, Allwin Elixer and Allwin Gold USD 4354000	27.05.2015	Deferred for want of NOC from Department of Fertilizers.
31	M/s. Durga Seed Farm (Registered) Chandigarh F.No.01/91/110/30/AM16/EC	Onion Seeds c.v. Bombay Red 140 Ton and Onion seed (Red) Creole 80 Ton USD 1655500	10.07.2015	Deferred for want of NOC from DAC
32	M/s. Rama Krishana seeds, Delhi F.No.01/91/110/31/AM16/EC	Onion Seeds cv Bombay Red 210 MT USD 682500	23.07.2015	Approved for reduced quantity of 105 (One Hundred Five) MT (i.e. 50% of 210 MT) as per NOC given by DAC.
33	M/s. Rama Krishana seeds, Delhi F.No.01/91/110/32/AM16/EC	Onion Seeds cv Bombay Red 210 MT USD 682500	23.07.2015	Approved for reduced quantity of 105 (One Hundred Five) MT (i.e. 50% of 210 MT) as per NOC given by DAC.
34	M/s. Rama Krishana seeds, Delhi F.No.01/91/110/33/AM16/EC	Onion Seeds Nasik Red 165 MT USD 660000	23.07.2015	Approved for 165 MT as per NOC given by DAC.
35	M/s. Rama Krishana seeds, Delhi F.No.01/91/110/34/AM16/EC	Onion Seeds Nasik Red 165 MT USD 660000	23.07.2015	Approved for 165 MT as per NOC given by DAC.
36	M/s. Sea Packers and Decorates, Noida, UP F.No.01/91/110/35/AM16/EC	Wood Saw Dust, 2000 MT USD 1200000	24.07.2015	Rejected as the item of export is prohibited as per Export Policy.
37	M/s. Bharat Agro Overseas (India) Delhi F.No.01/91/110/36/AM16/EC	Onion Seeds cv Bombay Red 40 MT USD 140000	28.07.2015	Approved as per NOC given by DAC.
38	M/s. Devgiri Agro Product Pvt. Ltd., Kolkata F.No.01/91/110/38/AM16/EC	Onion Seeds (N-53) 10 MT USD 65000	27.07.2015	Approved for 10 MT as per NOC given by DAC.
39	M/s. Malav Seed Pvt. Ltd., Ratlam F.No.01/91/110/45/AM16/EC	Onion Seeds c.v. Baombay Red 25 MT EURO 137500	29.07.2015	Approved for reduced quantity of 12.5 (twelve and half) MT (i.e. 50% of 25MT) as per NOC given by DAC.

(C) Request for change/addition of foreign buyers and change in description of material to be exported

S. No	Name of the Firm and File No.	Details of Request	Remarks
40	M/s NewAge Fire Protection Engineers Pvt. Ltd., Mumbai F.No.01/91/110/07/AM15/EC	The firm vide their letter No. NFPE:001:NM:15-16 dated 13.04.2015 has requested for change in the name of their foreign buyer from M/s Halon Banking Systems, USA to M/s MEGGITT Safety Systems Inc., USA as the earlier foreign buyer namely M/s Halon Banking Systems, USA has sold their business to the later foreign buyer i.e. M/s MEGGITT Safety Systems Inc., USA. In support of their request the firm has enclosed copy of the purchase letter of M/s MEGGITT Safety Systems Inc., USA and general assignment and bill of sale notarised by Public Notary	Approved for change in the name of foreign buyer as per request of the firm

		California, Loss Angles.	
41	M/s Reeco Impex India, Gurgoan F.No.01/91/110/59/AM15/EC	The firm vide their letter dated 23.07.2015 has requested for amendment in the existing permission for export of 50 MT old /used spent automobile catalytic converter issued vide letter No. 01/91/110/59/AM15/EC dated 12.06.2015 as under:- 1. The phrase 'old/used spent automobile catalytic converter' may be read as 'old/used spent automobile catalytic converter, its honeycomb in powder form and industry's spent catalyst'. 2. Name of M/s Tanaka Kikinzoku International K.K, Tokyo, Japan may be added as additional foreign buyer. Ministry of Environment Forests and Climate Change has issued a Corrigendum vide their O.M. No. 23-12/2015-HSMD dated 14.07.2015 for the above amendments in the authorization	Approved as per the request of the firm and also NOC given by MOEF&CC.